

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 137(ND)16
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

NAME OF THE COMPANY: M/s. Pawan Kumar & Anr. V/s. M/s. Raheja Mall Managements Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242


<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s): Mr. Arun katpalia, Advocate
Mr. Abdesh Chaudhary, Advocate
Mr. Akshat Gupta, Advocate

For Respondent (s): Ms. Samridhi Gogia, Advocate

Order

The petitioners have addressed their arguments. Learned counsel for the respondent is stated to be busy before another court. Re-notify this case on 10th August 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]